

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2895
ANSWERED ON:14.03.2011
IRREGULARITY IN RECRUITMENT EXAM
Shivanagouda Shri Shivaramagouda

Will the Minister of DEFENCE be pleased to state:

- (a) whether CBI has arrested some people including some Navy Officers in Mumbai in connection with the irregularities in recruitment exam for Navy;
- (b) if so, the details thereof;
- (c) the details of the recoveries made from them in raids; and
- (d) the action taken against them?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): Yes, Madam. Owing to the leakage of paper, five persons including one service officer and two civilian officers of Navy have been arrested by the CBI on 26.09.2010 and released on bail on 30.11.2010. During the course of searches conducted by CBI at residential/office premises of the accused persons, incriminating documents including question papers, cash, hard disk of computer etc. were recovered. CBI has filed two FIRs dated 25.09.2010 and 21.12.2010 in this case.